

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Indian Oil Corporation have decided to raise funds in the open market to finance the imports of crude and other petroleum products;

(b) if so, the amount likely to be raised and the mode of raising the funds; and

(c) the time by which such amount is likely to be collected and the method of repayment?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) and (c). The amount likely to be raised will depend upon the requirement taking into account the prices prevailing in the international market. Funds will be raised from various sources depending on the commercial terms including terms of repayment offered by the various financial agencies.

[Translation]

Famine Relief Code

*356. SHRI MANPHOOL SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) when the Famine Relief Code was introduced;

(b) the details of the significant changes made therein;

(c) whether the Government propose to make further changes in this Code or introduce a new Code; and

(d) if so, the details thereof?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): (a) and (b). Government of India has not framed any Framed Relief Code. The primary responsibility for providing relief in the wake of natural calamities is that of the State Governments. Relief Manuals are therefore formulated by the State Governments on the basis of their experiences, local conditions and general guidelines circulated by Government of India. The latest such guidelines were issued by Government of India in 1980.

(c) and (d). There is no proposal to revise these guidelines nor to introduce a new Code.

[English]

Krishi Vigyan Kendras

*357. SHRI RAMESH CHENNITHALA:
SHRI SHIVA SHARAN SINHA:

Will the Minister of AGRICULTURE be pleased to state:

(a) the number of Krishi Vigyan Kendras functioning in the country, State-wise;

(b) whether there is any proposal to open more such Kendras in various States;

(c) if so, their locations, State-wise; and

(d) the time by which these Kendras are likely to be opened?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): (a) Sir, 183 Krishi Vigyan Kendras are functioning in the country. State-wise information is given in the Statement enclosed.

(b) Yes.

(c) and (d). Their locations and the time availability of additional resources and of establishment will depend upon the infrastructural facilities.

STATEMENT

Spatial Distribution of Krishi Vigyan Kendras in the Country as on November, 1992.

| <i>S.No.</i> | <i>State</i> | <i>Number of KVKs</i> |
|--------------|-----------------------------|-----------------------|
| 1. | Andhra Pradesh | 14 |
| 2. | Andaman and Nicobar Islands | 1 |
| 3. | Arunachal Pradesh | 1 |
| 4. | Assam | 2 |
| 5. | Bihar | 13 |
| 6. | Goa | 1 |
| 7. | Gujarat | 8 |
| 8. | Haryana | 10 |
| 9. | Himachal Pradesh | 4 |
| 10. | Jammu & Kashmir | 2 |
| 11. | Karnataka | 6 |
| 12. | Kerala | 7 |
| 13. | Madhya Pradesh | 11 |
| 14. | Maharashtra | 12 |
| 15. | Manipur | 1 |
| 16. | Nagaland | 1 |
| 17. | Orissa | 7 |
| 18. | Punjab | 7 |
| 19. | Pondicherry | 1 |
| 20. | Rajasthan | 28 |

| <i>S.No.</i> | <i>State</i> | <i>Number of KVKs</i> |
|--------------|---------------|-----------------------|
| 21. | Sikkim | 1 |
| 22. | Mizoram | 1 |
| 23. | Meghalaya | 1 |
| 24. | Tripura | 2 |
| 25. | Tamil Nadu | 8 |
| 26. | Uttar Pradesh | 26 |
| 27. | West Bengal | 7 |
| Total | | 183 |

Dairy Products

*358. SHRI ANIL BASU: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the country is self sufficient in dairy products;

(b) if so, the details thereof;

(c) whether both public and private sector dairy units are facing problems due to accumulation of stock;

(d) whether the country is importing dairy products; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) to (e). A statement is attached.

STATEMENT

While the country is generally self-sufficient in most dairy products, some dairy products such as milk powder, butter oil, etc., are imported from time to time to meet

the shortages. Similarly, milk products like ghee are exported in small quantities regularly and milk powder and baby food are also exported when there is surplus or for meeting certain requirements of the neighboring countries. Because of negligible indigenous production of lactose, this item is regularly imported at present. While there is sufficient stock of milk powder, butter and ghee with the cooperative sector plants, as per the information available from the Ministry of Agriculture, there has been no complaint from this sector regarding problem of disposal of milk products specially skimmed milk powder. This Ministry has not received any complaint regarding accumulation of stock in private sector plants. While in 1989-90, 1099 MT of skimmed milk powder (174991 MT as EEC gift and 2108 MT as commercial import) and 2748 MT of lactose IP Grade and small quantities of case in where imported, there has been no import of milk powder, butttter oil in 1990-91 and 1991-92.

Foodgrains production

*359. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of AGRICULTURE be pleased to state:

(a) the estimated foodgrains production by 2000 AD in the country as per the